

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4475
ANSWERED ON:20.12.2012
CARTELISATION BY REAL ESTATE COMPANIES QUESTION
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India slapped fines on real estate companies for cartelisation;
- (b) if so, the details thereof along with the names of those companies with particular reference to those involved in the National Capital Region; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT)(INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

- (a) Competition Commission of India (CCI) has not imposed any penalty on real estate companies for cartelisation.
- (b) & (c) Does not arise in view of (a) above.